

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cont. (Cvl.) No. 750 of 2018

Ashok Kumar Pathak ... Petitioner
Versus
Shri Amrendra Pradhan,
The Secretary Human Resources Development Department & Ors.
..... Opposite Parties

CORAM: HON'BLE MR. JUSTICE DR. S. N. PATHAK
(Through: Video Conferencing)

For Petitioner : Ms. Shatakshi, Advocate
For Opposite Parties : Mr. Rahul Saboo, SC-I

07/ 26.06.2020 In view of outbreak of COVID-19 pandemic, case has been taken up through Video Conferencing. Concerned lawyers have no objection with regard to the proceeding, which has been held through Video Conferencing today at 10:30 A.M. onwards. They have no complaint in respect to the audio and video clarity and quality.

On the request of the learned counsel for the opposite parties, put up this case after two weeks' for compliance of the Court's order dated 06.08.2018.

(Dr. S.N. Pathak, J.)